

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 4th January, 1978.

NOTIFICATION
INCOME-TAX

No.2104 /F.No.203/169/77-ITL.II/: It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- i) That the Textiles Committee, Bombay shall maintain separate accounts of the funds collected by them under the exemption.
- ii) That such funds shall be utilised exclusively for promotion of research in Social Sciences; and
- iii) That the Textiles Committee, Bombay, shall send an Annual Report to the Indian Council of Social Science Research, New Delhi, showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

THE TEXTILES COMMITTEE, BOMBAY.

This notification takes effect from 1st December, 1977 to 30th November, 1980.

sd/-
(H.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA.

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research and Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&A Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, 11 P.A. Hostel, Indraprastha Estate, New Delhi with reference to his letter No.F.6-7/74-A dated 17.11.77.
5. The Secretary, Textiles Committees, Govt. of India, Ministry of Commerce, 79, Dr. Annie Besant Road, Worli, Bombay-400016, with reference to his letter No.TC/12/27/74-MR dated 30.4.74.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (R.S.&P), New Delhi (5 copies).

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